

Tourism parks in country

1993. SHRI TARIQ ANWAR: Will the Minister of TOURISM be pleased to state:

- (a) whether it is a fact that Government is planning to set up tourism parks in the country;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Government would take the help of private persons in setting up these parks; and
- (d) if so, whether locations have been finalized?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) to (d) Development and promotion of tourism including the identification of new tourism destinations and setting up of Mega Tourism Parks for holding the tourists for a longer period as well as adopting public-private partnership model for their development are primarily the responsibility of the State Governments/Union Territories (U.T) Administrations.

Assistance from Ministry of Tourism to State Governments/U.T. Administrations in these activities may include services of consultants and financial assistance under its Plan Schemes as per the scheme guidelines, *inter-se* priority and subject to availability of funds. The projects to be funded by the Ministry of Tourism (MOT) are decided in the prioritization meeting with the States/UTs.

MOT has appointed a National Level Consultant (NLC) to develop action plans for setting up of Tourism Parks including their locations and integrated development of tourist destinations/circuits in consultation with States/UTs.

Sikkim as tourist destination

1994. SHRI O.T. LEPCHA: Will the Minister of TOURISM be pleased to state:

- (a) whether there is any proposal to develop Sikkim as a world-class tourist destination;
- (b) whether any financial assistance given to make Sikkim, a world-class tourist destination; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) Development and promotion of tourism is undertaken primarily by the State Governments/Union Territory Administrations. The Ministry of Tourism, Government of India, extends Central Financial Assistance (CFA) to the State Governments/Union Territory Administrations for tourism related projects which are identified in consultation with them, under various tourism schemes of the Ministry, in accordance with the scheme guidelines, *inter-se* priority and availability of funds.

(b) and (c) Ministry of Tourism has sanctioned CFA to the Government of Sikkim for various tourism projects amounting to Rs.188.53 crore during the first four years of the 11th Plan, upto 31.03.2011.

Tribal Building Construction Scheme

1995. SHRI NATUJI HALAJI THAKOR:

SHRI BHARATSINH PRABHATSINH PARMAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the budget allocated for the tribal building construction scheme during the 2008-09, 2009-10 and 2010-11, State-wise and Tribal dominated districts; and

(b) the details of the budget allocated for the research and training programme being run in the field of tribal population of the country socio-economic development of tribal population of the country during the above period and the sharing budgetary allocation to such districts including the State of Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) The Ministry does not implement specific scheme for the tribal building construction.

(b) Under the scheme of Grants-in-aid to Tribal Research Institutes (TRIs), funding support is given to State Governments, on 50:50 basis, for various activities such as conducting research studies on tribal issues, seminars, workshops and training programmes, promotion and construction of tribal museum etc. The State-wise release of funds under grant-in-aid to Tribal Research Institutes during the year 2008-09, 2009-10 and 2010-11 including State of Gujarat is given in statement.